

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)




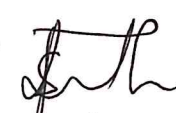
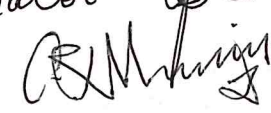
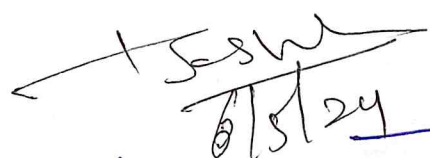

IN THE MATTER OF : Corporation Bank(Mid Corporate Branch)
Vs
SLO Industries Ltd


MAIN PETITION NUMBER : CP/1264/IB/2018


(IA/MA) APPLICATION NUMBERS

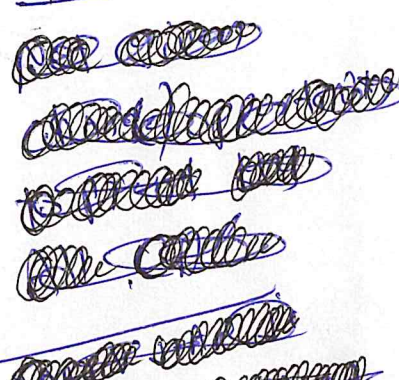
IA/1087(CHE)/2024; IA/2192(CHE)/2023; IA/1009(CHE)/2023; IA(IBC)/333(CHE)2023;
IA/1336(CHE)/2023; IA/1331(CHE)/2023; IA/596(CHE)/2022; IA/601(CHE)/2022;
IA/562(CHE)/2022; IA/478/CHE/2021; IA/653/CHE/2021 IN IA/478/CHE/2021;
IA/534/CHE/2021; IA/1316(CHE)/2021; IA/690(CHE)/2022; IA/1010(CHE)/2022

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	MR. VARUN SRINIVASAN	COUNSEL FOR RESPONDENT (ERSTWHILE LIQUIDATOR) IN 2192	
2.	S.SATHIYANARAYANAN D. PAVITHRA BATHRI NARAYAN	Counsel for Erstwhile RP.	
3.	S. Pelen-ppon	Erstwhile Liquidator	
4.	devali S. Raghurathan	- Liquidator	
5.	C. Ramabramanian	Erstwhile RP	
6.	Jayanthi K. Shah (counsel for applicant).		
7.	ANIL KOMAR OJHA		







303 CP/1264/IB/2018

IA/1087(CHE)/2024; IA/2192(CHE)/2023; IA/1009(CHE)/2023;
IA(IBC)/333(CHE)2023; IA/1336(CHE)/2023; IA/1331(CHE)/2023;
IA/596(CHE)/2022; IA/601(CHE)/2022; IA/562(CHE)/2022;
IA/478/CHE/2021; IA/653/CHE/2021 IN IA/478/CHE/2021;
IA/534/CHE/2021; IA/1316(CHE)/2021; IA/690(CHE)/2022;
IA/1010(CHE)/2022

ORDER

IA/1087(CHE)/2024

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator.

This application has been filed to take on record the 9th progress report for the quarter ended 31.03.2024.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1087(CHE)/2024 is accordingly **disposed of**.

IA/2192(CHE)/2023

Present: Shri. Anil Kumar Ojha, Applicant in person.

Ld. Counsel Shri. Varun Srinivasan for the Respondent No. 2 / erstwhile Liquidator Shri. Palaniappan, who is also present in person.

IA/1009(CHE)/2023

Present: Shri. Anil Kumar Ojha, Applicant in person.

Ld. Counsel Shri. V Manivannan for the Respondent No. 1 / Liquidator, who is also present in person.

Ld. Counsel Shri. S Sathyanarayanan for the Respondent No. 2 / erstwhile Liquidator, who is also present in person.

This application has already been disposed of vide order dated 01.02.2024.

Registry is directed to delete this application from the list.

IA(IBC)/333(CHE)2023

Present: Shri. Anil Kumar Ojha, Applicant in person.

Ld. Counsel Shri. V Manivannan for the Respondent No. 1 /
Liquidator, who is also present in person.

Ld. Counsel Shri. S Sathyanarayanan for the Respondent No.
2 / erstwhile Liquidator, who is also present in person.

IA/1336(CHE)/2023

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator,
who is also present in person.

Shri. Anil Kumar Ojha, Respondent in person.

IA/1331(CHE)/2023

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator,
who is also present in person.

Shri. Anil Kumar Ojha, Respondent No. 1 for himself and other
Respondents.

IA/596(CHE)/2022

Present: Ld. Counsel Ms. Jayanthi K Shah for the Applicant.

Ld. Counsel Shri. V Manivannan for the Respondent No. 1 /
Liquidator, who is also present in person.

IA/601(CHE)/2022

Present: Ld. Counsel Ms. Jayanthi K Shah for the Applicant.

Ld. Counsel Shri. V Manivannan for the Respondent No. 1 /
Liquidator, who is also present in person.

IA/562(CHE)/2022

Present: Ld. Counsel Ms. Jayanthi K Shah for the Applicant.

Ld. Counsel Shri. V Manivannan for the Respondent No. 1 /

Liquidator, who is also present in person.

This application has already been disposed of. Inadvertently in the order dated 01.02.2024, it was recorded that IA/690/2022 is disposed of.

Registry is directed to delete the application from the list.

IA/478/CHE/2021

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator,
who is also present in person.

None for the Respondent.

IA/653/CHE/2021 IN IA/478/CHE/2021

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator,
who is also present in person.

This application has already been disposed of vide order dated 01.02.2024.

Registry is directed to delete this application from the list.

IA/534/CHE/2021

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator,
who is also present in person.

Shri. Anil Kumar Ojha , Respondent No. 1 for himself and other
Respondents.

This application has already been disposed of vide order dated 01.02.2024.

Registry is directed to delete this application from the list.

IA/1316(CHE)/2021

Present: Ld. Counsel Ms. Jayanthi K Shah for the Applicant.

Ld. Counsel Shri. Sathyanarayanan for the erstwhile RP.

IA/690(CHE)/2022

Present: Ld. Counsel Ms. Jayanthi K Shah for the Applicant.

Ld. Counsel Shri. V Manivannan for the Respondent No. 1 /
Liquidator, who is also present in person.

This application was inadvertently written as disposed of vide order dated 01.02.2024. Though application IA/562/2022 was disposed of vide order dated 01.02.2024.

IA/1010(CHE)/2022

Present: Shri. Anil Kumar Ojha , Applicant in person.

Ld. Counsel Shri. Sathyanarayanan for the erstwhile RP.
Ld. Counsel Shri. Varun Srinivasan for Liquidator.

Arguments on the applications partly heard.

Ld. Counsels for the parties are directed to file written synopsis of arguments not exceeding three pages (each application) within three weeks from today.

List all the applications for hearing on **04.07.2024. (physical hearing at 2.30 pm)**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)